

**By Speed Post/Fax/e-mail/ Special Messenger**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100 (Pt.-IV)/2010/4458/A**

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

**The Director in-charge  
National Judicial Academy India  
Bhadbhada Road, Suraj Nagar  
P.O. Bhopal-462044 (M.P) India  
Fax No.0755-2696904 / 2432587**

*Dated- Guwahati, the 28<sup>th</sup> September, 2015*

Sub:- **Nomination for NJA Programmes, scheduled during  
November - December, 2015.**

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Officers to participate in the NJA Programmes, scheduled during November - December, 2015, in the following manner-

| Sl No. | Prog. No | Prog. Date              | Prog. Name                       | Name of the Nominated Officers   |
|--------|----------|-------------------------|----------------------------------|--|
| 1.     | P-954    | 13.11.15 to<br>15.11.15 | Workshop on<br>Access to Justice | 1. Shri Neiko Kanuo,<br>District & Sessions<br>Judge, Dimapur,<br>Nagaland<br><br>2. Shri Nani Grayu,<br>District & Sessions<br>Judge, East Sessions<br>Division, Tezu,<br>Arunachal Pradesh |

|    |       |                             |  |   |
|----|-------|-----------------------------|--|---|
| 2. | P-956 | 23.11.15 to<br>25.11.15     | Conference on<br>functions of<br>Registrar<br>(Inspection)   | 1. Shri M.A. Ali, Registrar<br>(Vigilance), Gauhati High<br>Court, Guwahati<br><br>2. Shri K.C.<br>Bhattacharjee, Deputy<br>Registrar (Vigilance),<br>Gauhati High Court,<br>Guwahati |
| 3. | P-957 | 26.11.15 to<br>29.11.15     | Workshop on<br>Personal Laws,<br>Family Disputes,<br>Prevention of<br>Domestic Violence<br>Law to raise<br>greater Gender<br>Sensitivity (Courts<br>dealing with<br>Matrimonial<br>Issues) | 1. Smt. M.T. Therieh,<br>Chief Judicial Magistrate,<br>Kohima, Nagaland<br><br>2. Shri Nokshei Kano,<br>Civil Judge-cum-JMFC,<br>Mon, Nagaland  |
| 4. | P-958 | 30.11.2015 to<br>02.12.2015 | Conference on<br>Functions of<br>Registrar<br>(Administration)   | 1. Shri S.T. Nair,<br>Registrar (Estt.), Gauhati<br>High Court, Guwahati<br><br>2. Shri P.B. Dutta, Joint<br>Registrar, Gauhati High<br>Court, Itanagar Bench                         |
| 5. | P-959 | 03.12.15 to<br>06.12.15     | Refresher Course<br>to Evaluate and<br>Review<br>Performance of<br>JJBs  | 1. Smt. Gracy L.<br>Bawitlung, Senior Civil<br>Judge, Lunglei, Mizoram<br><br>2. Shri Thomas<br>Lalrammawia, Civil<br>Judge-cum-JMFC,<br>Aizawl, Mizoram                              |

|    |       |                         |  |  |
|----|-------|-------------------------|--|--|
| 6. | P-961 | 14.12.15 to<br>16.12.15 | Colloquium for<br>Legal Aid<br>Functionaries in<br>Judicial System | <p>1. Shri P.J. Saikia,<br/>Member Secretary,<br/>Assam State Legal<br/>Services Authority,<br/>Guwahati</p> <p>2. Smt. Nino Iralu,<br/>Member Secretary,<br/>Nagaland State Legal<br/>Services Authority,<br/>Kohima</p> <p>3. Shri J.J. Denga,<br/>Member Secretary,<br/>Mizoram State Legal<br/>Services Authority,<br/>Aizawl</p> <p>4. Shri Budi Habung,<br/>Member Secretary,<br/>Arunachal Pradesh State<br/>Legal Services Authority,<br/>Itanagar</p> |
|----|-------|-------------------------|--|--|

This is for favour of your kind information and necessary action.

Yours faithfully

*28.09.15*  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

**Memo No. HC.VII-100 (Pt.-IV)/2010/4459 - 4487/A dated 28.09.15**

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officers are placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. Shri M.A. Ali, Registrar (Vigilance), Gauhati High Court, Guwahati
8. The Registrar (Admn. / Judicial), Gauhati High Court, Guwahati.
9. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
10. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. **He / she is requested to inform the nominated participants of his / her State accordingly.**
11. Shri P.J. Saikia, Member Secretary, Assam State Legal Services Authority, Guwahati
12. Shri S.T. Nair, Registrar (Estt.), Gauhati High Court, Guwahati
13. Shri K.C. Bhattacharjee, Deputy Registrar (Vigilance), Gauhati High Court, Guwahati
14. Smt. Nino Iralu, Member Secretary, Nagaland State Legal Services Authority, Kohima
15. Shri Neiko Kanuo, District & Sessions Judge, Dimapur, Nagaland
16. Smt. M.T. Therieh, Chief Judicial Magistrate, Kohima, Nagaland
17. Shri Nokshei Kano, Civil Judge-cum-JMFC, Mon, Nagaland
18. Shri J.J. Denga, Member Secretary, Mizoram State Legal Services Authority, Aizawl
19. Smt. Gracy L. Bawitlung, Senior Civil Judge, Lunglei, Mizoram
20. Shri Thomas Lalrammawia, Civil Judge-cum-JMFC, Aizawl, Mizoram
21. Shri Budi Habung, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar
22. Shri Nani Grayu, District & Sessions Judge, East Sessions Division, Tezu, Arunachal Pradesh
23. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
24. Shri P.B. Dutta, Joint Registrar, Gauhati High Court, Itanagar Bench.  
**He is also requested to inform the other nominated officers of his State accordingly.**

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

**The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)).**

They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant). **PARTICIPANTS ARE REQUESTED NOT TO BRING WITH HIM / HER SPOUSE AND CHILDREN AS THE NJA DOES NOT HAVE FACILITIES FOR TAKING CARE OF FAMILY OF NOMINATED JUDGE / OFFICERS AND ALSO LIMITED ROOMS ARE AVAILABLE FOR PARALLEL TRAINING PROGRAMMES AT THE ACADEMY.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptops with them while attending the programme.

25. The Administrative Officer, Judicial Academy, Assam.
26. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of Gauhati High Court immediately.**
27. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
28. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
29. The CA to Registrar General, Gauhati High Court, Guwahati.
30. Office File.

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**